

**SANJAY KUMAR PODDAR, FCA**  
**Insolvency Professional**

2 Labbazar Street, 2<sup>nd</sup> Floor, Room no #201-203 Kolkata-700001  
 Registration No: IBB/I/PA-001/P-P01802/2019-2020/12759  
 Cell No.: 9830047033 \*\*\* E-Mail: -poddar-sanjay@gmail.com

**ANNEXURE 3: CLAIMS OF OPERATIONAL CREDITORS**

Name of the corporate debtor: Gujrat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Operational Creditors (other than Workmen, Employees and Government Dues) as on 10.07.2023

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security/Interest	Amount covered by guarantee	% share of total amount of claims admitted						
	BSE Limited	L67120MH2005PLC155188	17/12/2021	2,87,74,300	2,87,74,300	Operational	0%	NA	NA	NA	NA	NA	NA	NA	0.00	0.00	
	Gaurav Vinimay Private Limited	U51109WB2016/12/2021	16/12/2021	36,58,35,000	36,58,35,000	Operational	0%	NA	NA	NA	NA	NA	NA	NA	0.00	0.00	

Notes:

- As per Regulation 17 of the Liquidation Regulations, the Liquidator received claims from operational creditors after the public announcement of liquidation was made.
- As regards claims submitted after the last date of submission i.e. 3<sup>rd</sup> December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

